

Annexure-7 (Not Applicable)

Name of the Corporate Debtor: Yona Smelters Limited Date of commencement of CIRP : 18th August, 2022; List of creditors as on: 08.09.2022

List of operational creditors (Government dues)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	The Commissioner of Customs, Visakhapatnam	29.08.2022	92,24,647.00	92,24,647.00	-	-	NO	-	-	-	-	-
2	Assistant Commissioner (ST) Parvatipuram Circle	30.08.2022	2,39,71,039.00	2,39,71,039.00	-	-	NO	-	-	-	-	-
3	Andhra Pradesh Industrial Infrastructure Corporation Limited, Srikakulam Zone	01.09.2022	5,53,51,403.00	21,78,803.00	-	-	NO	-	-	-	5,31,72,600	-
4	The Income Tax Officer, TDS, Ward-2, Visakhapatnam	01.09.2022	47,630.00	47,630.00	-	-	NO	-	-	-	-	-
5	Eastern Power Distribution Company of AP Limited (APEPDCL)	01.09.2022	17,26,27,630.52	17,26,27,630.52	-	-	NO	-	-	-	-	-
	TOTAL		26,12,22,349.52	20,80,49,749.52	-	-	-	-	-	-	5,31,72,600.00	-

Note: Claims may be varied following the admission of additional claims that are being verified.